

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No. Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**31-ADMISSION-COURTCODE-REVERSALTRADES-AT 11.05AM**

1	SEBI Appeal	720/2021	Hitesh Asoo Nihalni Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001185/2021		
Sub Matter :		Misc. Application/0001186/2021		
Sub Matter :		Misc. Application/0001187/2021		

Misc. Application	1185/2021	Hitesh Asoo Nihalni- Exemption Application Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000720/2021)			

Misc. Application	1186/2021	Hitesh Asoo Nihalni -Delay Application Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000720/2021)			

Misc. Application	1187/2021	Hitesh Asoo Nihalni Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000720/2021)			

**26-ADMISSION-COURTCODE-REDEEMABLENCDS-AT11.10A.M.**

2	SEBI Appeal	721/2021	Nava Diganta Capital Service Ltd. and Others Vs. SEBI	Ramesh Chandra Mishra , PCS
Sub Matter :		Misc. Application/0001371/2021		

Misc. Application	1371/2021	Nava Diganta Capital Service Ltd. and Ors-DelayAPP Vs. SEBI	Ramesh Chandra Mishra , PCS
(Main Matter Number :SEBI Appeal/0000721/2021)			

Securities Appellate Tribunal  
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 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>27-ADMISSION-COURTCODE-RICOHAO-AT11.115A.M.</u></b>				
3	SEBI Appeal	722/2021	ASHISH PANDEY Vs. SEBI	Yashvi Panchal, Advocate
Sub Matter :		Misc. Application/0001228/2021		
	Misc. Application	1228/2021	ASHISH PANDEY Vs. SEBI	Yashvi Panchal Advocate
(Main Matter Number :SEBI Appeal/0000722/2021)				
<b><u>43-ADMISSION-COURTCODE-JAISUKHWTM-AT11.20A.M.</u></b>				
4	SEBI Appeal	723/2021	Prakash Kumar Jajodia Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001298/2021		
Sub Matter :		Misc. Application/0001299/2021		
Sub Matter :		Misc. Application/0001300/2021		
	Misc. Application	1298/2021	Prakash Kumar Jajodia - EXEMPTION APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000723/2021)				
	Misc. Application	1299/2021	Prakash Kumar Jajodia - DELAY APPLICATION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000723/2021)				
	Misc. Application	1300/2021	Prakash Kumar Jajodia - STAY APPLICATION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000723/2021)				
<b><u>20-ADMISSION-COURTCODE-FINCORPAO-AT11.30A.M.</u></b>				
5	SEBI Appeal	724/2021	Gulshan Investment Company Ltd. Vs. SEBI	Prakash Shah and Associates Advocate

Securities Appellate Tribunal  
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 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
6	SEBI Appeal	725/2021	Anoop Jain Vs. SEBI	Prakash Shah and Associates Advocate
7	SEBI Appeal	726/2021	Anoop Jain HUF Vs. SEBI	Prakash Shah and Associates Advocate
8	SEBI Appeal	727/2021	Prabudh Securities Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
9	SEBI Appeal	728/2021	Vimgi Investments Pvt. Ltd. Vs. SEBI	Mr.Prakash Shah, Advocate

**84-MA HEARING-CODE-MACLARIFICATION- AT11.35A.M**

10	Misc. Application	1381/2021	Pritam Kumar Choudhary and anr. Vs. SEBI	Mr. Robin Shah, Advocate  Mansukhlal Hiralal and Co
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(Main Matter Number :SEBI Appeal/0000682/2021)

**201PARTHEARD-COURTCODE-SURVEILLANCECRA-AT-11.37A.M**

11	SEBI Appeal	475/2020	Brickwork Ratings India Pvt. Ltd. Vs. SEBI	Mr. Ajay Kumar, Advocate  Mr. Gaurav Joshi, Senior Advocate
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**246-PART HEARD-COURTCODE-BROKERFEE-AT-11.55AM**

12	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
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 Coram - Presiding Officer//Members  
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	288/2019 ( /0000 )	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	289/2019	Motilal Oswal commodities Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	567/2019	NSEL Vs. SEBI	Vaish Associates
	SEBI Appeal	568/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	569/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	570/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	571/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>104-ADMDISPOSAL-COURTCODE-GUIDELINES-AT12.10 P.M.</u></b>				
13	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2019		
	IRDA-MISCAPPLICATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal  K. ASHAR AND CO.
(Main Matter Number :		IRDA Appeal/0000003/2019)		
	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000001/2020		
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co.  K. ASHAR AND CO.
(Main Matter Number :		IRDA Appeal/0000001/2020)		
	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangald as
	IRDA-MISCAPPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co.  K. ASHAR AND CO.
(Main Matter Number :		IRDA Appeal/0000005/2020)		
	IRDA-MISCAPPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :		IRDA Appeal/0000006/2020)		

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co.  K. ASHAR AND CO.
Sub Matter :		IRDA-MISAPPLICATION/0000003/2020		
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISAPPLICATION/0000005/2020		

**64-ADMDISPOSAL-FORFEITUREOFSHARES-12.15PM**

14	SEBI Appeal	451/2019	Parul Jitendra Shah and Others Vs. SEBI and Others	Jitendra T. Shah, Authorised Representative ELP-R1, MINDSPRIT LEGAL R-3
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**168-DISPOSAL- COURT CODE- DOCUMENTSFORGED-12.20P.M.**

15	SEBI Appeal	169/2020	Babulal M.Dugar and Others Vs. SEBI	JOBY MATHEW AND ASSOCIATES Mansukhlal Hiralal and Co.
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**29-ADMDISPOSAL-COURTCODE-PSTLWTM-AT 12.25 PM**

16	SEBI Appeal	201/2020	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants  ELP
Sub Matter :		Misc. Application/0000799/2021		
Sub Matter :		Misc. Application/0000754/2021		
	SEBI Appeal	205/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL  ELP
Sub Matter :		Misc. Application/0000179/2020		
	Misc. Application	186/2020	APL Infrastructure Private Limited Vs. SEBI	MINDSPRIGHT LEGAL  ELP
(Main Matter Number :SEBI Appeal/0000208/2020)				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	Misc. Application	187/2020	APL Infrastructure Private Limited Vs. SEBI	Mindspright Legal  ELP
(Main Matter Number :SEBI Appeal/0000208/2020)				
8	SEBI Appeal	208/2020	APL Infrastructure Private Limited Vs. Securities And Exchange Board of India	
Sub Matter :		Misc. Application/0000186/2020		
Sub Matter :		Misc. Application/0000187/2020		
9	SEBI Appeal	216/2020	DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate ELP
10	SEBI Appeal	227/2020	Yatin B. Shah Vs. SEBI	Corporate Law Chambers India ELP
11	SEBI Appeal	228/2020	Hardik Mithani And Anr. Vs. SEBI	Corporate Law Chambers India ELP
12	SEBI Appeal	239/2020 ( /0000 )	Rakesh Sharma Vs. Securities And Exchange Board of India	
13	SEBI Appeal	242/2020	Dharmesh Shah Vs. Securities And Exchange Board of India	
14	SEBI Appeal	568/2020	Nikhil Securities Pvt. Ltd. Vs. SEBI	Dr. S. K. JAIN, P.C.S.  ELP
15	Misc. Application	179/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000205/2020)				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	754/2021	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants  ELP
(Main Matter Number :SEBI Appeal/0000201/2020)				
	Misc. Application	799/2021	INVENTURE Inventure GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants  ELP
(Main Matter Number :SEBI Appeal/0000201/2020)				
	Misc. Application	800/2021	Rakesh Sharma Vs. SEBI	
	SEBI Appeal	485/2021	Rakesh Sharma Vs. SEBI	Vishal Khanavkar Advocate for the Appellant.
	SEBI Appeal	566/2021	INVENTURE GROWTH AND SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000899/2021				
	SEBI Appeal	567/2021	APL INFRASTRUCTURE PRIVATE LIMITED Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000932/2021				
	SEBI Appeal	568/2021	MR. SANJAY GUPTA Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000931/2021				
	SEBI Appeal	607/2021	MR. DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate
Sub Matter : Misc. Application/0001234/2021				

Securities Appellate Tribunal  
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 Coram - Presiding Officer//Members  
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>18-ADM DISPOSAL-SHORTFALLFUNDS-AT12.30P.M</u></b>				
17	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate  Manilal Kher Ambalal
<b><u>369-DISPOSAL-COURTCODE-GSMSUSPENSION-AT-12.35 PM</u></b>				
18	SEBI Appeal	458/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
Sub Matter :		Misc. Application/0000534/2020		
	Misc. Application	534/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
(Main Matter Number :SEBI Appeal/0000458/2020)				
	SEBI Appeal	472/2021	AVANCE TECHNOLOGIES LTD Vs. BSEIL AND ANR	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000702/2021		
<b><u>300-ADMDISPOSAL-COURTCODE-CLIENTSECURITIES-12.40PM</u></b>				
19	SEBI Appeal	490/2020	Sanchay Fincom Ltd. Vs. SEBI	Mr. Ramesh Mishra, Authorised Representative
<b><u>239-DISPOSAL-COURTCODE-PREFERENTIALISSUE-AT12.45PM</u></b>				
20	SEBI Appeal	584/2020	G.R.K. Reddy and Ors. Vs. SEBI	Mr. Joby Mathew, Advocate Mr. Shiraz Rustomjee, Senior Advocate
Sub Matter :		Misc. Application/0000149/2021		

Securities Appellate Tribunal  
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 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	578/2020	G.R.K. Reddy and Ors. Vs. SEBI	Mr. Joby Mathew, Advocate Mr. Shiraz Rustomjee, Senior Advocate
	Misc. Application	149/2021	G. R. K. REDDY AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000584/2020)				
<b><u>355-ADMDISPOSAL-COURTCODE-SOMAGDR-AT-12.50P.M.</u></b>				
21	Misc. Application	674/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :SEBI Appeal/0000461/2021)				
	Misc. Application	731/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate
(Main Matter Number :SEBI Appeal/0000462/2021)				
	Misc. Application	768/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :SEBI Appeal/0000463/2021)				
	SEBI Appeal	461/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay  K. ASHAR AND CO
Sub Matter : Misc. Application/0000674/2021				
	SEBI Appeal	462/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate K. ASHAR AND CO
Sub Matter : Misc. Application/0000731/2021				
	SEBI Appeal	463/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay  K. ASHAR AND CO
Sub Matter : Misc. Application/0000768/2021				

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>190-ADMDISPOSAL-COURTCODE- AOSPECTACLE-AT-12.55 PM</u></b>				
22	SEBI Appeal	57/2021	Santosh Maruti Patil Vs. SEBI	Corporate Law Chambers India Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0000020/2021				
	SEBI Appeal	388/2021	SANTOSH MARUTI PATIL Vs. SEBI	MR. K. C. JACOB, ADVOCATE-I/B-CORPO RATELAWCHAMBERS
<b><u>94-DISPOSAL-COURTCODE-MPSDELISTING-AT 1.00PM</u></b>				
23	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
Sub Matter(Disposed) : Misc. Application/0000945/2021				
Sub Matter(Disposed) : Misc. Application/0000942/2021				
	SEBI APPEAL LODG.NO.	562/2021	M/S. VITAL CONNECTIONS LLP AND ORS. Vs. SEBI	Mr. Amrita Thakore, Advocate
Sub Matter(Disposed) : Misc. Application/0001003/2021				
Sub Matter(Disposed) : Misc. Application/0001004/2021				
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
Sub Matter(Disposed) : Misc. Application/0000989/2021				
Sub Matter(Disposed) : Misc. Application/0000990/2021				
	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter(Disposed) : Misc. Application/0001119/2021				
Sub Matter(Disposed) : Misc. Application/0001120/2021				
	SEBI Appeal	597/2021	Javeri Oswal Commodities Pvt. Ltd. and others Vs. SEBI	ABH Law LLP

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :17/12/2021

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	Sub Matter(Disposed) :	Misc. Application/0001121/2021		
	Sub Matter(Disposed) :	Misc. Application/0001122/2021		
	SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0001123/2021		
	Sub Matter(Disposed) :	Misc. Application/0001124/2021		
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
	Sub Matter(Disposed) :	Misc. Application/0001126/2021		
	Sub Matter(Disposed) :	Misc. Application/0001127/2021		
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
	Sub Matter(Disposed) :	Misc. Application/0001142/2021		
	Sub Matter(Disposed) :	Misc. Application/0001143/2021		
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitikumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah
<b><u>502-DISP-COURTCODE-ATLASOPENOFFER-AT-1.05PM</u></b>				
24	SEBI Appeal	572/2021	ATLAS JEWELLERY INDIA LIMITED Vs. SEBI	Mr.Patrick Fernandes Advocate

Securities Appellate Tribunal  
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Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :17/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>557-DISPOSAL-COURTCODE-CLIENTSRESTRAINED-1.10P.M</u></b>				
25	SEBI Appeal	639/2021	SIC STOCKS AND SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0001177/2021		
Sub Matter :		Misc. Application/0001178/2021		
	Misc. Application	1178/2021	SIC STOCKS AND SERVICES PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000639/2021)				